

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 577/2024

In the matter of:

News Item titled "South Delhi Pond a sewage pool with defunct STP" appearing in
The Times of India dated 19.04.2024

NDOH:- 08.07.2024

INDEX

S. No.	Contents	Page No.
1	Status report on behalf of Delhi Pollution Control Committee (DPCC).	1-2

Filed by:

New Delhi:

Dated **02.07.2024**



Delhi Pollution Control Committee

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 577/2024

In the matter of:

News Item titled "South Delhi Pond a sewage pool with defunct STP" appearing in The Times of India dated 19.04.2024

STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE.

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal taken up the matter on 22.05.2024 suo-motu on the basis of the news item titled "South Delhi Pond a sewage pool with defunct STP" appeared in The Times of India dated 19.04.2024. The matter is related to the rising pollution in a south Delhi Pond called Machli Talab, inside Smriti Van in Vasant Kunj. This Hon'ble Tribunal has pleased to issue notice to DPCC, CPCB, DDA and DM (South Delhi) for compliance.
2. That, the same issue of same location is also being looked after this Hon'ble Tribunal in OA No. 737/2022 titled as "Amit Aggarwal Vs. DDA & ors" , which is now listed for 08.07.2024. DPCC has filed its first action taken report through email on 09.04.2024 which is available in the record of this Hon'ble National Green Tribunal. Subsequent report was filed on 28 June 2024 through email.
3. That, in the report dated 09.04.2024 it was submitted before this Hon'ble Tribunal that DPCC carried out inspection of the site and filed the inspection report alongwith photographs before this Hon'ble Tribunal. Subsequent to inspection, DPCC has issued directions on 26.03.2024 to Delhi Jal Board and Delhi Development Authority to take remedial measures and to ensure the pond will be pollution free and continue to keep vigil on the ground situation.
4. That, with respect to the letter dated 26.03.2024, Delhi Jal Board has submitted its response on 14.05.2024, wherein DJB has confirmed that STP

bu

installed in the Smriti Van Park, Vasant Kunj for treatment of sewage/waste water is now functional after having carried out routine yearly maintenance. It is also stated that DJB has no role in the matters related to maintenance of Machchli wala Talab.

5. That Delhi Jal Board has not been submitted treated effluent analysis report of the STP sought by the DPCC vide its letter dated 26.3.2024. Further, response is awaited from DDA.
6. In view of the above it is requested both the matters may be heard together and the present status report may kindly be taken on record.



(Dr. BMS Reddy)
Sr. Environmental Engineer

New Delhi:

Dated: 2.07.2023